

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH AT KOLKATA

ORIGINAL APPLICATION No. 14 OF 2025/EZ

In the Matter of:

Talab Bachao Abhiyan (TBA) & Anr.

...Applicant

-Versus-

Government of Bihar & Ors.

...Respondents



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Date: 16 /04/2025

Place: Darbhanga, Bihar.



Filed by:

Ghanshyam Pandey
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Ravi Amar Nath
16/04/25

CITY MANAGER
MUNICIPAL CORPORATION, DARBHANGA

~~X~~
~~X~~

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH AT KOLKATA**

ORIGINAL APPLICATION No. 14 OF 2025/EZ

In the Matter of:

Talab Bachao Abhiyan (TBA) & Anr.

...Applicant

-Versus-

Government of Bihar & Ors.

...Respondents

Counter Affidavit filed on behalf of Respondent no. 5

(i.e. Nagar Nigam, Darbhanga)

I, Ravi Amar Nath s/o Pradeep Kumar aged about 40 years, by occupation-Government Service, presently posted as City Manager under the Darbhanga Nagar Nigam, Bihar working for gain at the working for gain at the Office of Darbhanga Municipal Corporation, Darbhanga, Bihar, Pin-846004, do hereby solemnly affirm and state as followed:

1. That I have made myself acquainted with the facts and circumstances of the Original Application filed by the applicant and I have thoroughly gone through all the documents pertaining to the subject matter of this instant case and I am competent vide an authorization to file the instant Affidavit before this Hon'ble Tribunal.
2. That the respondent no. 5 (shall be referred as DMC hereinafter) has been advised to deal with only those contentions which are relevant and material for effective and proper adjudication of the issues involved in the instant case and save and except what are matters of record and save what are expressly admitted by me hereinafter I emphatically deny each and every contention as made/raised in the said application as if the same are expressly denied by me in seriatim and specifically traversed.
3. With reference to statement contained in Paragraph No. 2, of the Original Application, the DMC denies any involvement in encroachment activities related to the water body referred to as "Moin Pokhar or Mon Pokhar." The DMC further respectfully submits that it



Ravi Amar Nath
15/04/25
CITY MANAGER
MUNICIPAL CORPORATION, DARBHANGA

has not turned a blind eye to any alleged encroachments as claimed or alleged by the Applicants.

4. That with regard to the allegations in Paragraph 5(II) concerning the dumping of municipal waste in the drainage, the DMC has taken significant steps to ensure proper waste management in the area. Regular cleaning operations are conducted to prevent any waste accumulation in and around the drainage channels.
5. That in response to Paragraph 5(II) of the Original Application regarding the alleged connection of municipal sewage to the storm/rainwater drainage, the DMC categorically denies this allegation. The DMC has not diverted any municipal sewage lines into the rainwater drainage that discharges into Mon Pokhar.
6. That with respect to the allegations in Paragraph 5(III) regarding the condition of the water in Mon Pokhar, the DMC submits that it has conducted regular water quality assessments. The DMC is committed to maintaining the environmental integrity of all water bodies within its jurisdiction, including Mon Pokhar, and has not contributed to any pollution as alleged.
7. That the DMC has been periodically cleaning the areas surrounding the water body as part of its regular municipal maintenance activities. These cleaning operations are carried out on a scheduled basis to ensure that the area remains free from garbage and waste materials.
8. That the DMC has also been proactively coordinating with other government agencies to address the issue of encroachment. This is evident from the land records and khata details that have been documented as part of the inspection conducted, indicating that the DMC is committed to maintaining accurate records of the area and taking appropriate action based on these records.
9. That the DMC upon receiving the Original Application filed before this Hon'ble Tribunal, the DMC has been actively participating in addressing the concerns related to Moin Pokhar. As evident from the letter dated 21st March, 2025 issued by the Darbhanga Municipal Corporation with memo number 934, the Municipal Commissioner has directed that the physical verification of Moin pond be done along with



Ravi Anand Nethy
15/04/25
CITY MANAGER
MUNICIPAL CORPORATION, DARBHANGA

X
X

the revenue personnel/Anchal Amin, and that demarcation be done on the basis of available documents/evidence and a joint investigation report to be submitted.

Copy of the letter dated 21.03.2025 (Memo No. 934) issued by the Darbhanga Municipal Corporation regarding demarcation of Moin Talab is annexed herewith and marked as Annexure- R/1.

10. That the respondent no. 5 submits that following the directions issued by the DMC, a joint inspection was conducted by the Circle Officer, Sadar Darbhanga and the three Amins' namely (Anchal Amin Sadar Darbhanga, Shri Sunil Kr Singh, Bahadurpur Anchal Amin and Amin of Darbhanga Municipal Corporation).
11. That the respondent no. 5 submits that vide the letter dated 12th April, 2025, the Circle Officer, Sadar Darbhanga submitted a detailed inspection report while indicating and informing the Municipal Commissioner that the total encroached area measures approximately 3 Bigha 2 Katha 16 Dhur which is roughly equivalent to about 8 Acres 9 Dhur and also that the land belongs to a private individual.
12. That as per the inspection report of Anchal Amin Sadar Darbhanga, Shri Sunil Kr Singh, Bahadurpur Anchal Amin and Amin of Darbhanga Municipal Corporation, the land of Moin Pokhar under Mauza-Kajipura, Police Station No. 484, old Khasra No. 95, Municipal Khasra No. 3143 was measured and marked, and it was found that approximately 88 persons have illegally encroached upon the said land by constructing houses and boundary walls. The report primarily focuses on the encroachment details and the current status of the water body, indicating that a portion of approximately 8 Katha is currently planted with water and water hyacinth, which is lying vacant (shown in green colour in the trace map submitted along with the report).



Copy of the letter dated 12.04.2025 along with the inspection report dated 29th March, 2025, regarding measurement, encroachment and demarcation of Moin Pond is annexed herewith and marked as Annexure- R/2 Collectively.

Ravi Amar Nath

15/04/25

CITY MANAGER
MUNICIPAL CORPORATION, DARBHANGA

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~~5~~

- 13. That the DMC is fully committed to the conservation and protection of water bodies within its jurisdiction and has been taking all necessary steps within its powers to prevent any illegal activities that may adversely affect these water bodies. The chronological sequence of events as evidenced by the annexed documents clearly demonstrates the DMC's proactive approach in addressing the concerns related to Moin Pokhar. The DMC also reiterates its commitment to implementing any directions that may be issued by this Hon'ble Tribunal for the conservation and protection of Moin Pokhar.
- 14. That the DMC has conducted extensive public awareness campaigns through various announcements, informing residents to keep the area clean and to hand over their daily garbage to the garbage collecting employees deployed by the DMC. These efforts are aimed at promoting proper waste disposal and maintaining the cleanliness of the area.
- 15. That I have thoroughly gone through the contents of this counter affidavit and I have fully understood the same and I am competent to file and sign the instant Affidavit before this Hon'ble Tribunal.
- 16. That the answering respondent (i.e. Commissioner, Darbhanga Municipal Corporation) states and submits that they are ready and willing to abide by the order/s direction/s made by this Hon'ble Tribunal and has taken all possible steps to comply with the directions of the Hon'ble Tribunal and the Inspection Committee.
- 17. I state that the statements contained in Paragraphs no. 1 to 16 are true to the best of my knowledge and belief, those made in paragraph nos. 9 & 12 are based on records and the rest are my humble submissions before this Hon'ble Tribunal.



Prepared in my office.
Ghanshyam Pandey
 Ghanshyam Pandey,
 Advocate

Ravi Anand Nath
 15
 CITY MANAGER
 DEPONENT
 MUNICIPAL CORPORATION, DARBHANGA

BEFORE ME

NOTARY PUBLIC

VERIFICATION

Verified at Darbhanga, Bihar by the deponent above named on this the 16th day of April, 2025, and say that the contents of this affidavit made in paragraph nos. 1 to 16 are true to my knowledge, those made in paragraph no. 9 and 12 are information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal.

Ravi Amarnath
16/04/25
DEPONENT
CITY MANAGER
MUNICIPAL CORPORATION, DARBHANGA

I Identified the Signature,
thumb impression of the deponent
who has Signed/Put L.T./R.T.
in my presence

[Signature]
16/4/25

E. 59/2000,



Ravi Amarnath
I Identified by Sri/Smt. *[Signature]*
note Solemnly Affirmed and Declared
in my presence

MR. ZAKIAHMAAD
Notary Public, Darbh
[Signature]
16/4/25



दरभंगा नगर निगम

दरभंगा

स्थापित - (1982)

पत्रांक

दिनांक

प्रेषक,

नगर आयुक्त,
दरभंगा नगर निगम, दरभंगा।

सेवा में,

1. अंचलाधिकारी, सदर दरभंगा।
2. अंचलाधिकारी, बहादुरपुर दरभंगा।

विषय:- मोईन तालाब का सीमांकन कराने के संबंध में।

प्रसंग : माननीय NGT में दायर परिवाद OA No. 14/2025/EZ

महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के आलोक में सूचित करना है कि माननीय NGT में दायर परिवाद OA No. 14/2025/EZ मोईन तालाब के संबंध में हैं। इस संबंध के परिवाद में वर्णित तथ्यों के आलोक में मोईन तालाब का सीमांकन किया जाना है।

उक्त के आलोक में दिनांक 26.03.2025 को मोईन तालाब का भौतिक सत्यापन अपने राजस्व कर्मी/अंचल अमीन के साथ उपलब्ध कागजात/साक्ष्य के आधार पर सीमांकन करना सुनिश्चित करेंगे एवं संयुक्त जाँच प्रतिवेदन तीन दिन के अन्दर अधोहस्ताक्षी को प्रस्तुत करेंगे, ताकि माननीय NGT को उपलब्ध कराया जा सके।

अनुलग्नक:-NGT में दायर परिवाद की छायाप्रति संलग्न।

६०

नगर आयुक्त

दरभंगा नगर निगम, दरभंगा

ज्ञापांक:-

दिनांक:-

प्रतिलिपि:-श्री नंदन कुमार/श्री आबिद खान/श्री राजकमल झा, अमीन दरभंगा नगर निगम को आदेश दिया जाता है कि सहायक नगर योजना पर्यवेक्षक दरभंगा नगर निगम, नगर प्रबंधक दरभंगा, अंचलाधिकारी, सदर एवं बहादुरपुर से समन्वय स्थापित कर कार्य को सम्पादित करेंगे।

६०

नगर आयुक्त

दरभंगा नगर निगम, दरभंगा

ज्ञापांक:- 934 दिनांक:- 21.03.25

प्रतिलिपि:-जिला पदाधिकारी, दरभंगा को सादर सूचनार्थ समर्पित।

21/3/25

नगर आयुक्त

दरभंगा नगर निगम, दरभंगा



Translated Copy of Anneure R/1

दूरभाष/फैक्स :- 06272-221218



दरभंगा नगर निगम

दरभंगा

पत्रांक ९३५

दिनांक २१.०३.२५

Website - www.darbhanga.biharurban.in

E-mail - darbhanga.ulb@gmail.com

From:

Municipal Commissioner,
Darbhanga Municipal Corporation, Darbhanga.

To:

1. Sub-Divisional Officer, Sadar Darbhanga.
2. Sub-Divisional Officer, Biraul/Bahaldurpur Darbhanga.

Subject: Regarding the demarcation of Moin Pond.**Reference: Honorable NGT Case OA No. 14/2025/EZ TALAB BACHAO ABHIYAN (TBA) VS STATE OF BIHAR**

Sir,

With reference to the administrative letter on the above subject, I am informing you that a case has been filed in the Honorable NGT, OA No. 14/2025/EZ regarding Moin Pond. In this context, the demarcation of Moin Pond is to be done in light of the facts mentioned in the case.

In view of the above, on 26.03.2025, you are requested to ensure the physical verification and demarcation of Moin Pond based on available documents/evidence with your revenue staff/anchal land officer, and submit a joint investigation report within three days to the undersigned, so that report can be made available to the Honorable NGT.

Enclosure: Copy of the petition filed in HON'BLE NGT, EZ.



Municipal Commissioner
Darbhanga Municipal Corporation,
Darbhanga

1. Sri Nandan Kumar/Sri Aabid Khan/Sri Rajkamal Jha, Amin Darbhanga Municipal Corporation are hereby ordered to coordinate with Assistant Town Planning Supervisor (ATPS), City Manager Darbhanga, Darbhanga Municipal Corporation,, Sub-Divisional Officers, Sadar and Bahadurpur to complete the work.
2. District Officer, Darbhanga for kind information.

Municipal Commissioner
Darbhanga Municipal Corporation,
Darbhanga

-Annexure R/2 Collectively-



कार्यालय अंचल अधिकारी, सदर दरभंगा।

E-mail ID:- codarb-dar.bih@nic.in, Mobile:-8544412514



पत्रांक:- 1793 / दिनांक:- 12/04/2025

प्रेषक,

अंचल अधिकारी,
सदर, दरभंगा।

सेवा में,

नगर आयुक्त,
दरभंगा नगर निगम, दरभंगा।

विषय:-

मोईन तालाब का सीमांकन कराने के सम्बन्ध में।

प्रसंग:-

भवदीय पत्रांक-934, दिनांक-21.03.2025

महाशय,

उपर्युक्त विषयक प्रसांगिक पत्र के सम्बन्ध में सादर सूचित करना है कि माननीय NGT में दायर परिवाद OA No. 14/2025/EZ के आलोक में मोईन तालाब का सीमांकन कराने हेतु निदेशित किया गया था। उक्त आदेश के आलोक में अंचल अमीन सदर दरभंगा, बहादुरपुर अंचल अमीन, एवं दरभंगा नगर निगम के अमीन तीनों अमीनों के द्वारा संयुक्त रूप से नापी कर प्रतिवेदन समर्पित किया गया है एवं नापी प्रतिवेदन में प्रतिवेदित किया है कि मौजा-काजीपुरा, थाना नं0-484 के अन्तर्गत मोईन पोखर वाली भूमि जिसका पुराना खेसरा नं0-95, म्यूनिसिपल खेसरा नं0-31443 को नापी कर चिन्हित किया तो स्पष्ट हुआ कि पुराना खेसरा नं0-95, म्यूनिसिपल खेसरा नं0-31443 पर वर्तमान में 88 लोगों के द्वारा मकान एवं बाउन्ड्रीवाल देकर दखल किया गया है एवं रकवा में 6 कट्टा 16 धुर 25 धुरकी भूमि रास्ता के रूप में दखलकारों के द्वारा उपयोग किया जा रहा है। इस प्रकार 88 लोगों के द्वारा दखल रकवा 3 बीघा 2 कट्टा 16 धुर 15 धुरकी एवं रास्ता का रकवा 6 कट्टा 16 धुर 25 धुरकी कुल रकवा- 3 बीघा 9 कट्टा 13 धुर होता है। उक्त भूमि को ट्रेश नक्शा में लाल रंग दर्शाया गया है। शेष रकवा 8 कट्टा पर वर्तमान में पानी एवं जलकुम्भी लगा हुआ है जो खाली पड़ी हुई है जिसे ट्रेश नक्शा में हरा रंग से दर्शाया गया है। हल्का राजस्व कर्मचारी के जाँच प्रतिवेदानुसार मोईन पोखर जिसका पुराना खेसरा संख्या- 95, म्यूनिसिपल खेसरा नं0-31443 का खतियानी के अनुसार प्रश्नगत खेसरा के खतियानी रैयत महमद यासीन वो वगैरह है। उक्त खतियान के अनुसार प्रश्नगत खेसरा रैयती है। अंचल अमीन का प्रतिवेदन मूल में एवं राजस्व कर्मचारी के जाँच प्रतिवेदन की छायाप्रति तथा नगर निगम के द्वारा उपलब्ध कराया गए सत्यापित खतियान की छायाप्रति इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भवदीय को भेजी जा रही है।

प्रतिवेदन सादर सूचनार्थ समर्पित।

अनु0-यथावर्णित।

विश्वासभाजन

अंचल अधिकारी
सदर, दरभंगा।

12/04/2025

Translated Copy

Office of the Circle Officer, Sadar, Darbhanga
 Email ID: codarb-dar.bih@nic.in, Mobile: 8544421514
 Letter No.: 1793 | Date: 12/04/2025

To,
 The Municipal Commissioner,
 Darbhanga Municipal Corporation, Darbhanga

Subject: Regarding demarcation of the Moin Pond.

Reference: Darbhanga Municipal Corporation letter No. 934, dated 21.03.2025.

Sir/Madam,

In reference to the above-mentioned application and the order passed by the Hon'ble NGT in Case No. OA No. 14/2025/EZ, under which the applicant has raised concerns regarding the encroachment on the pond land and demanded demarcation and restoration of the pond, a joint team was formed including the Circle Office, Darbhanga and the Municipal Corporation, Darbhanga. The said site was inspected and demarcation was conducted as per the direction.

It was found during the field verification that the land marked under Khata No. 31443 and Khesra No. 95 (as per survey records), with an area of 88 decimals, is recorded as pond land in the revenue records. However, it has been encroached upon and a road measuring 16 feet 25 links has been constructed by the local residents. It was found that in this process, the land has been divided into 3 parts: One part measuring 2 Katha 6 Dhur, Second part measuring 6 Katha 16 Dhur 25 link (used for road), Third part measuring 3 Katha 13 Dhur. The red markings on the attached map indicate the area encroached for the road.

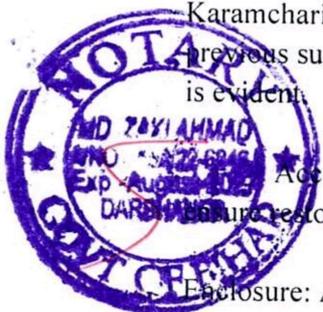
A copy of the demarcation map, site photographs, and the report by the Revenue Karamchari have been submitted. The records show that the land belongs to the pond as per the previous survey, and the pond is recorded under Khesra No. 31443. Therefore, the encroachment is evident.

Accordingly, please take appropriate legal action in light of the Hon'ble NGT's order and ensure restoration of the pond. The required documents are enclosed for your reference.

Enclosure: As above

Sincerely,

Circle Officer,
 Sadar, Darbhanga
 Date: 12/04/2025



X

सेवा में,

श्रीमान अंचल अधिकारी महोदय
सदर दरभंगा

विषय :- मोईन तालाब (मन पोखर) का सीमांकन करने के संबंध में।

प्रसंग : दरभंगा नगर निगम, दरभंगा के पत्रांक 934, दिनांक 21.03.2025 एवं माननीय NGT में दायर परिवाद OA No. 14/2025/EZ के आलोक में।

महाशय,

उपर्युक्त विषयक सम्बन्ध में भवदीय आदेशानुसार मौजा-काजीपुरा, थाना नं०-484 के अन्तर्गत मन पोखर वाली भूमि जिसका पुराना खेसरा नं०-95, म्युनिसिपल खेसरा नं०-31443 को स्थल, पर पहुँचकर नापी कर चिन्हित किया तो पाया की पुराना खेसरा नं 95, म्युनिसिपल खेसरा नं०-31443 पर वर्तमान में 88 लोगों के द्वारा मकान एवं बाउण्ड्रीवॉल देकर दखल किया गया है एवं रकवा मे 0-6-16-25 (छः कट्ठा सोलह धुर पच्चीस धुरकी) रास्ता के रूप दखलकारों के द्वारा उपयोग किया जा रहा है। इस प्रकार 88 लोगों के द्वारा दखल रकवा-03-02-16-15 (तीन बीघा दो कहा सोलह घुर पचहतर धुरकी) एवं रास्ता रकवा - 0-6-16-25 (छः कट्ठा सोलह धुर पच्चीस धुरकी) कुल रकवा-03-09-13-00 (तीन बीघा नौ कहा तेरह घुर) होता है। जिसे संलग्न ट्रेस नक्शा मे लाल रंग से दर्शाया गया है एवं रकवा-0-8-0-0 (आठ कट्टा) पर वर्तमान में पानी एवं जलकुंभी लगा हुआ है जो खाली पड़ी हुई है। जिसे संलग्न ट्रेस नक्शा में हरा रंग से दर्शाया गया है। उक्त मन पोखर वाली भूमि का विवरण अलग से चार पन्ना में इस प्रतिवेदन के साथ संलग्न है।

अतः मापी प्रतिवेदन संलग्न ट्रेस नक्शा एवं नजरी नक्शा के साथ आगे की कारवाई हेतु सौचर समर्पित।

सुनील कुमार सिंह

अमीन

सदर, दरभंगा

Atomban
29-3-2025

अमीन

बहादुरपुर दरभंगा

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दरभंगा नगर निगम



Translated Copy

To,
Circle Officer,
Sadar, Darbhanga

Subject: Regarding the demarcation of Moideen Pond (Man Pokhar).

Reference: Letter No. 934, dated 21.03.2025 from Darbhanga Municipal Corporation and in light of the Hon'ble NGT case OA No. 14/2025/EZ.

Sir,

With reference to the above-mentioned subject and in compliance with your directions, a field inspection was conducted at Mouza – Kajipur, P.S. No. – 484. The land in question is related to Man Pokhar, which as per old records is Khesra No. – 95, Municipal Khesra No. – 31443. The pond land has been divided into two parts: Part of old Khesra No. 95, Municipal Khesra No. 31443, measuring 88 decimals. One part has been demarcated by the local residents using boundary pillars, and a road measuring 0-6-16-25 (i.e., 16 feet 25 links in width) has been constructed through the pond area.

The remaining area of the pond, measuring 88 decimals, has been divided into three sections: First part: 03-02-15 (3 Katha, 2 Dhur, 15 Dhurki), Second part: 03-02-00 (3 Katha, 2 Dhur), Third part: 00-3-10 (3 Dhur, 10 Dhurki)

Out of the total land area, the road passes through 0-6-16-25 (i.e., 16 feet 25 links, roughly 88 people wide walking path). The demarcation has been shown with red lines on the attached traced map. According to the field verification, currently, no water exists in the pond and it is in a dry and abandoned state. This has been shown in the map with blue lines. Thus, the pond land (Man Pokhar) has been demarcated and the details have been recorded in the four-page report attached herewith.

Hence, the map-based report, traced map, and field sketch are submitted for necessary legal action and further process.

Enclosures: Map-based report, traced map, field sketch.

(Signed)
Ameen, Sadar Darbhanga

(Signed)
Ameen, Bahadurpur,
Darbhanga

(Signed)
Ameen, Bahadurpur,
Darbhanga





क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकवा क०-घु०-घरकी	वर्तमान किस्म
1	इस्तीयाक अहमद अब्दुल रहमान अंसारी	95/31443	1-15-0	खाली
2	हुरूश सवा पति जैयाउल अंसारी	95/31443	3-0-0	बाउण्डीवाल
3	मो० फेसल पिता अब्दुल हैय	95/31443	1-12-0	नींव
4	नाजिया खानम	95/31443	0-10-0	बाउण्डीवाल
5	मदरत जहां	95/31443	0-10-0	खाली
6	साहीन अहमद खान	95/31443	1-3-0	खाली
7	मो० सिराजुद्दीन पिता मो० निजामुद्दीन	95/31443	0-12-0	बाउण्डीवाल
8	अबूल हसन वो कमरूल हसन	95/31443	1-10-0	बाउण्डीवाल
9	नसीर	95/31443	0-10-0	बाउण्डीवाल
10	ओबैस अहमद अंसारी पिता अब्दुल समद मरहूम	95/31443	1-0-0	खाली
11	मो० सुफियान पिता मो० इमरान मरहूम	95/31443	1-3-0	बाउण्डीवाल
12	दरखसां जर्बी	95/31443	0-15-0	खाली
13	नसीमा खातुन वो फेजान आलम हेना प्रवीण वो आसीफ आलम	95/31443	0-15-0	निर्माणाधीन मकान
14	फरजाना खातुन वो नगमा सादाव पति मो० जियाउल होदा	95/31443	2-0-0	बाउण्डीवाल
15	रजी अहमद अंसारी	95/31443	0-10-0	खाली
17	गुलाम हैदर खान	95/31443	0-10-0	खाली
18	मुसरत जहां	95/31443	0-10-0	बाउण्डीवाल
19	अकीला जर्बी	95/31443	0-10-0	बाउण्डीवाल
20	गुलाम मोहम्मद	95/31443	0-12-0	बाउण्डीवाल
21	निसात उरुज	95/31443	0-10-0	खाली
22	शहाना अंजुम	95/31443	0-10-0	खाली
23	मो० मेराज	95/31443	0-10-0	बाउण्डीवाल
24	मो. सुभान	95/31443	0-17-0	खाली
25	मो० हासीर	95/31443	0-16-25	बाउण्डीवाल



सुनील
अं० अजीन
सदर-दरभंगा

29/3
आखिद

29/3-2025
कॉन्सल कमी
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क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकवा क०-घु०-धरकी	वर्तमान किस्म
26	मो० मनीरुद्दीन पिता ताजुद्दीन अंसारी	95/31443	2-0-0	दो मंजिला निर्माणाधीन पक्का मकान
27	इसरत फातीमा	95/31443	0-8-0	खाली
28	तब्बसुम नुर	95/31443	0-12-0	खाली
29	ईमवेसात हैदर	95/31443	1-0-0	नींव
30	नुदरत प्रवीण	95/31443	1-0-0	खाली
31	फरजाना खानम	95/31443	0-10-0	खाली
32	तौरेज अहमद खान	95/31443	0-10-0	निर्माणाधीन मकान
33	रईस अहमद पिता वसी अहमद	95/31443	0-12-0	नींव
34	वसी अहमद	95/31443	0-11-0	नींव
35	जकीउल्ला पिता मोतीफल रहमान	95/31443	1-0-0	बाउण्डीवाल
36	सावीर अनवर पिता अब्दुल मजीद आलम	95/31443	1-2-0	बाउण्डीवाल
37	रेश्मा प्रवीण	95/31443	0-10-0	खाली
38	मो० आफताब आलम	95/31443	0-10-0	बाउण्डीवाल
39	बेबी तब्बसुम	95/31443	0-14-0	बाउण्डीवाल
40	साहीन खानम	95/31443	0-8-0	बाउण्डीवाल
41	फातीमा नसरीन	95/31443	1-0-0	नींव
42	सरवर मोईउद्दीन	95/31443	1-0-0	नींव
43	जाकरा खातुन	95/31443	0-10-0	खाली
44	मो० हिदायतुल्ला	95/31443	0-10-0	खाली
45	जुदरा हमीद	95/31443	0-10-0	खाली
46	मो० रिजवानुल हक	95/31443	0-8-0	खाली
47	राहत हुसैन खान	95/31443	0-10-0	बाउण्डीवाल
48	आकिब हुसैन	95/31443	0-10-0	बाउण्डीवाल
49	नसीर अहमद	95/31443	0-10-0	खाली
50	इशरत जवीं	95/31443	0-10-0	खाली
51	रिजवाना बेगम	95/31443	0-10-0	बाउण्डीवाल
52	नेमतुल्ला मासुम	95/31443	0-8-0	निर्माणाधीन मकान
53	मनसुर आलम	95/31443	0-10-0	खाली
54	मो० शहनवाज	95/31443	0-10-0	खाली
55	फरजाना खातुन	95/31443	0-8-0	बाउण्डीवाल

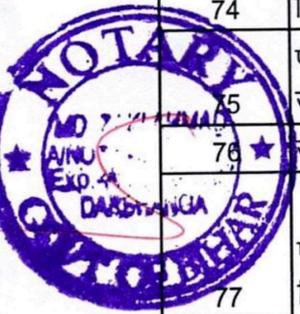
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29-3-2025
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क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकवा क०-घु०-धरकी	वर्तमान किस्म
56	नजरूल खान	95/31443	0-12-0	बाउण्डीवाल
57	साजीद एकबाल	95/31443	1-2-0	बाउण्डीवाल
58	नजराना खातुन	95/31443	0-14-0	बाउण्डीवाल
59	रफत राणा	95/31443	0-12-0	बाउण्डीवाल
60	मो० अकरम खान वो इन्तेखाव खान	95/31443	0-10-0	खाली
61	मिर्जा तहसीन बेग	95/31443	0-10-0	खाली
62	अलाउल हक खान पिता मो० जियाउल हक खान	95/31443	0-12-0	बाउण्डीवाल
63	मो० उसमान	95/31443	0-10-0	बाउण्डीवाल
64	अंगुरी खातुन	95/31443	1-0-0	खाली
65	बुलंद इकबाल	95/31443	0-10-0	खाली
66	अरसद गहीर	95/31443	1-0-0	बाउण्डीवाल
67	निजाम हैदर खान	95/31443	0-11-0	खाली
68	सजदा खान	95/31443	0-10-0	खाली
69	नसरा बानो	95/31443	0-12-0	खाली
70	फरजाना खातुन	95/31443	0-10-0	बाउण्डीवाल
71	जसीम अख्तर जैदी	95/31443	0-12-0	बाउण्डीवाल
72	जमील अहमद	95/31443	0-9-0	खाली
73	सबा प्रवीण	95/31443	0-9-0	बाउण्डीवाल
74	मो० गालीब पिता हाजी मो० खलील मरहूम	95/31443	1-0-0	बाउण्डीवाल
75	फरहत जहां खानम वो खालीद हुसैन खान	95/31443	0-14-0	बगीचा अन्दर बाउण्डीवाल
76	खालीद अनवर	95/31443	0-12-0	नींव
77	एखलाकुर रहमान पिता अताउर रहमान सा० देहे	95/31443	0-11-0	दो मंजिला निर्माणाधीन पक्का मकान
78	साकरा अलमुल खैर वो तनवीर आलम	95/31443	1-0-0	बाउण्डीवाल
79	खुर्शीदा बेगम पति फैयाज अहमद सा०-देहे	95/31443	0-9-0	दो मंजिला निर्माणाधीन पक्का मकान
80	नुसरत जहां पति मो० रिजवान	95/31443	1-0-0	निर्माणाधीन मकान
81	मो० अली	95/31443	0-16-0	बाउण्डीवाल
82	निशाद जहां खानम	95/31443	0-0-50	बाउण्डीवाल



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29-3-2025
कांयरा मशीन
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क्रमांक	दखलकार का नाम पिता/पति का नाम	सर्वे खेसरा नं० म्यूनिसिपल खेसरा नं०	रकवा क०-घु०-धरकी	वर्तमान किस्म
83	साजीया साहीन सा०-देहे	95/31443	0-6-0	दो मंजिला निर्माणाधीन पक्का मकान
84	हेना प्रवीण	95/31443	0-8-0	निर्माणाधीन मकान
85	जकी अहमद	95/31443	0-10-0	बाउण्डीवाल
86	निशाद आफरीन पिता मो० हारुण	95/31443	0-10-0	खाली
87	मो० इमवेशात हारुण	95/31443	0-9-0	खाली
88	मो० सहनवाज रजा खान वो मो० फैज रजा खान पे० मो० इजहारूल हक खान वो मो० इजहारूल हक खान पे० मो० सकुर खान मरहूम	95/31443	0-10-0	बाउण्डीवाल
89	रास्ता के उपयोग में भूमि	95/31443	6-16-25	रास्ता कच्चा
90	खाली भूमि	95/31443	8-0-0	पानी एवं जलकुम्भी लगा हुआ
	एक से चार पन्ना कर योग		3-17-13-0	

तीन बीघा सत्तरह कठ्ठा तेरह धुर

सुनील कुमार सिंह
अं० मजरीन
सदर-दरभंगा

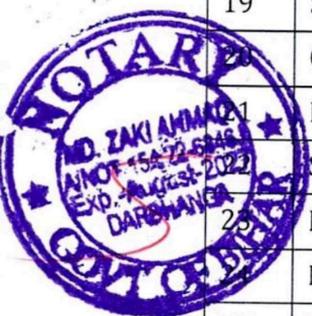
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आखिद

29-3-2025
कॉमल खत्री
जहापुर

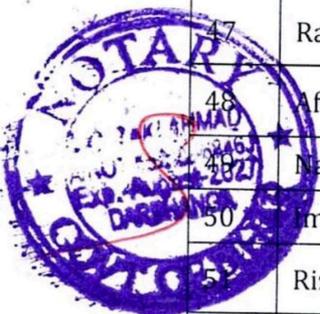


Encroachment Details - Moideen Pond (Man Pokhar)

S. No.	Name of Encroacher (Father's/Husband's Name)	Survey Khesra No. / Municipal Khesra No.	Area (Katha-Dhur-Dhurki)	Current Use
1	Ishtiyah Ahmad (Abdul Rahman Ansari)	95/31443	1-15-0	Vacant
2	Khurshid Khaton (Husband: Javed Ansari)	95/31443	3-0-0	Boundary Wall
3	Md. Faisal (Father: Abdul Hai)	95/31443	1-12-0	Foundation
4	Nazia Khaton	95/31443	0-10-0	Boundary Wall
5	Musarrat Jahan	95/31443	0-10-0	Vacant
6	Sahina Ahmad Khan	95/31443	1-3-0	Vacant
7	Md. Sirajuddin (Father: Md. Nijamuddin)	95/31443	0-12-0	Boundary Wall
8	Abul Hasan & Kamrul Hasan	95/31443	1-0-0	Boundary Wall
9	Nasrin	95/31443	1-0-0	Vacant
10	Md. Ahmad Ansari (Father: Abdul Samad Ragoon)	95/31443	1-0-0	Vacant
11	Md. Shafiq (Father: Md. Imran Marhoom)	95/31443	1-3-0	Boundary Wall
12	Darakshan Jahan	95/31443	0-15-0	Vacant
13	Nasima Khaton (W/o Faizan Alam)	95/31443	0-15-0	Under Construction
14	Hina Praveen (W/o Asif Alam)	95/31443	0-15-0	Under Construction
15	Farzana Khaton (W/o Nagma Sabahat, D/o Jiyaul Haq Hoda)	95/31443	2-0-0	Boundary Wall
16	Zohir Ahmad Ansari	95/31443	0-10-0	Vacant
17	Mohd. Haider Khan	95/31443	0-10-0	Vacant
18	Musarrat Jahan	95/31443	0-10-0	Boundary Wall
19	Shahnaz Jahan	95/31443	0-10-0	Boundary Wall
	Gulam Mohammad	95/31443	0-10-0	Boundary Wall
	Nisha Rani	95/31443	0-10-0	Vacant
	Shahista Anjum	95/31443	0-10-0	Vacant
	Md. Mehraj	95/31443	0-10-0	Vacant
	Md. Subhan	95/31443	0-17-0	Vacant
25	Md. Hasir	95/31443	0-16-25	Boundary Wall
26	Mohd. Manirulin, Father: Tajuddin Ansari	95/31443	2-0-0	Two-storey Under Construction Pucca House



27	Imran Fatima	95/31443	0-8-0	Vacant
28	Talabhu Joor	95/31443	0-12-0	Vacant
29	Imran Haider	95/31443	0-12-0	Foundation
30	Nuzhat Praveen	95/31443	1-0-0	Vacant
31	Farzana Khalid	95/31443	1-0-0	Vacant
32	Tauheed Ahmad Khan	95/31443	0-10-0	Under Construction House
33	Rais Ahmad, Father: Wasi Ahmad	95/31443	0-12-0	Foundation
34	Wasi Ahmad	95/31443	0-11-0	Foundation
35	Mohd. Yakoobella, Father: Mohd. Ghulam Rehman	95/31443	1-0-0	Boundary Wall
36	Sabir Anwar, Father: Abdul Majeed Alam	95/31443	1-2-0	Boundary Wall
37	Reshma Praveen	95/31443	0-10-0	Vacant
38	Mohd. Afaqat Alam	95/31443	0-10-0	Boundary Wall
39	Baby Laksum	95/31443	0-14-0	Boundary Wall
40	Sahin Khatoon	95/31443	0-10-0	Boundary Wall
41	Fatima Sareen	95/31443	0-10-0	Foundation
42	Sarwar Moiuddin	95/31443	1-0-0	Foundation
43	Zayra Khatoon	95/31443	0-10-0	Vacant
44	Mohd. Hibatullah	95/31443	0-10-0	Vacant
45	Nazra Haseen	95/31443	0-10-0	Vacant
46	Mohd. Rizwanul Haq	95/31443	0-8-0	Vacant
47	Rahat Hussain Khan	95/31443	0-10-0	Boundary Wall
48	Afiya Hussain	95/31443	0-10-0	Boundary Wall
49	Nasir Ahmad	95/31443	0-10-0	Vacant
50	Imran Javi	95/31443	0-10-0	Vacant
51	Rizwana Begum	95/31443	0-10-0	Boundary Wall
52	Nematullah Masoom	95/31443	-	Under Construction House
53	Mansoor Alam	95/31443	0-10-0	Vacant
54	Mohd. Shahnawaz	95/31443	0-10-0	Vacant
55	Farzana Khatoon	95/31443	0-8-0	Boundary Wall



56	Farzana Khatoon	95/31443	0-8-0	Boundary Wall
57	Nazma Bano	95/31443	0-12-0	Vacant
58	Rihana Khatoon	95/31443	0-12-0	Boundary Wall
59	Shabnam Khatoon	95/31443	0-12-0	Boundary Wall
60	Farah Khatoon	95/31443	0-12-0	Boundary Wall
61	Sameena Khatoon	95/31443	0-12-0	Boundary Wall
62	Shazia Khatoon	95/31443	0-12-0	Boundary Wall
63	Shaheen Khatoon	95/31443	0-12-0	Boundary Wall
64	Areeba Khatoon	95/31443	0-12-0	Vacant
65	Naima Khatoon	95/31443	0-12-0	Boundary Wall
66	Nagma Khatoon	95/31443	0-10-0	Boundary Wall
67	Seema Khatoon	95/31443	0-10-0	Boundary Wall
68	Zeenat Khatoon	95/31443	0-12-0	Boundary Wall
69	Parveen Khatoon	95/31443	1-0-0	Boundary Wall
70	Mohd. Aamir, Father: Mohd. Khaleelur Rahman	95/31443	1-0-0	Two-storey Under Construction House
71	Firoz Khan, Father: Ishtiyag Khan	95/31443	1-0-0	Two-storey Under Construction House
72	Shahla Khatoon	95/31443	0-12-0	Boundary Wall
73	Khalid Anwar	95/31443	1-4-0	Boundary Wall
74	Irshad Ahmad	95/31443	0-10-0	Boundary Wall
75	Rizwan Ahmad	95/31443	0-9-0	Boundary Wall
76	Irfan Ahmad	95/31443	1-4-0	Two-storey Under Construction House
77	Rizwanur Rahman Khan, Father: Ghulam Rahman Khan	95/31443	1-0-0	Boundary Wall
78	Aftab Alam, Father: Tazkar Alam	95/31443	0-10-0	Boundary Wall
79	Zubaida Khatoon, Father: Rizwan	95/31443	0-14-0	Boundary Wall
80	Kulsuma Khatoon	95/31443	1-6-0	Boundary Wall

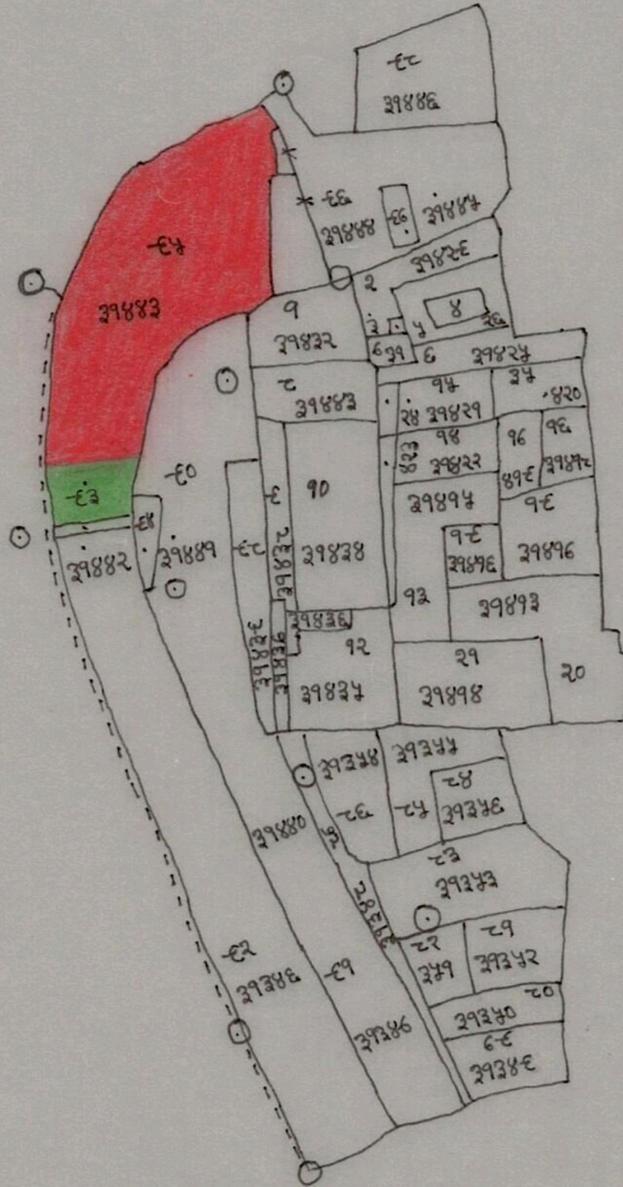


81	Nejat Khatoon	95/31443	0-5-0	Boundary Wall
82	Nazia Khatoon	95/31443	0-5-0	Boundary Wall
83	Shabana, Wife of Mohammad Shamim	95/31443	0-6-0	Two-storey RCC House
84	Rizwana, Wife of Shahzad	95/31443	0-8-0	Under Construction House
85	Shahid, Son of Shahid Khan	95/31443	0-10-0	Vacant
86	Rashid, Son of Shahid Khan	95/31443	0-10-0	Vacant
87	Mohammad Yusuf, Son of Mohammad Ismail	95/31443	0-9-0	Boundary Wall
88	Rahat Khatoon, Wife of Mohammad Shahid	95/31443	0-10-0	Boundary Wall
89	Zakiya Khatoon, Wife of Mohammad Farooq, Daughters: Sameena, Raziya, etc.	95/31443	6-16-25	Farming
90	Government Land	95/31443	8-0-0	Water tank and constructed drain





मौजा - काजीपुरा
 थाना नं० - ४८४
 अंचल - सदर
 जिला - दरभंगा
 पैमाना - १इं = १ मील
 सन - १८९९ - १९०० ई०



संकेत:-

1. दरवल वाली भूमि का रंग - ■
2. खाली पड़ी भूमि का रंग - ■

सुनील कुमार सिंह
 आंचलिक
 दफत - दरभंगा

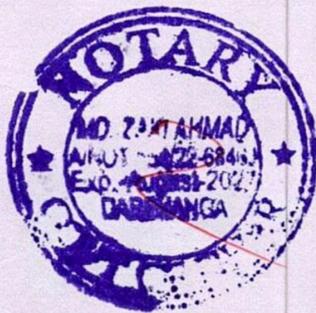
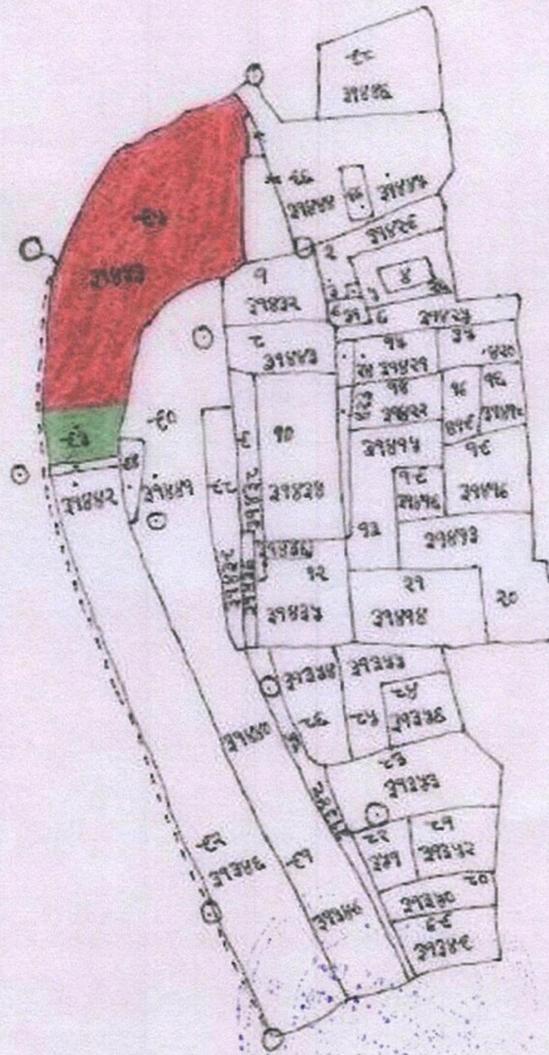
नया
 आविर्द

29-3-2025
 कांचल समीन
 कलकत्ता



मौजा - काजीपुरा
 थाना नं० - ४८४
 अंचल - सदर
 जिला - दरभंगा
 पैमाना - १६" = १ मील
 सन - १८९९ - १९०० ई

Mouja - Kazipura
 Thana No- 484
 Circle - Sadar
 District - Darbhanga
 Scale- 16" = 1 mile
 Year - 1899 - 1900



संकेत :-

- 1. दरबल वाली भूमि का रंग - Colour of Concerned Land
- 2. खाली पड़ी भूमि का रंग - Colour of Vacant Land

सुनील कुमार सिंह
 30/03/2015
 सदर - दरभंगा

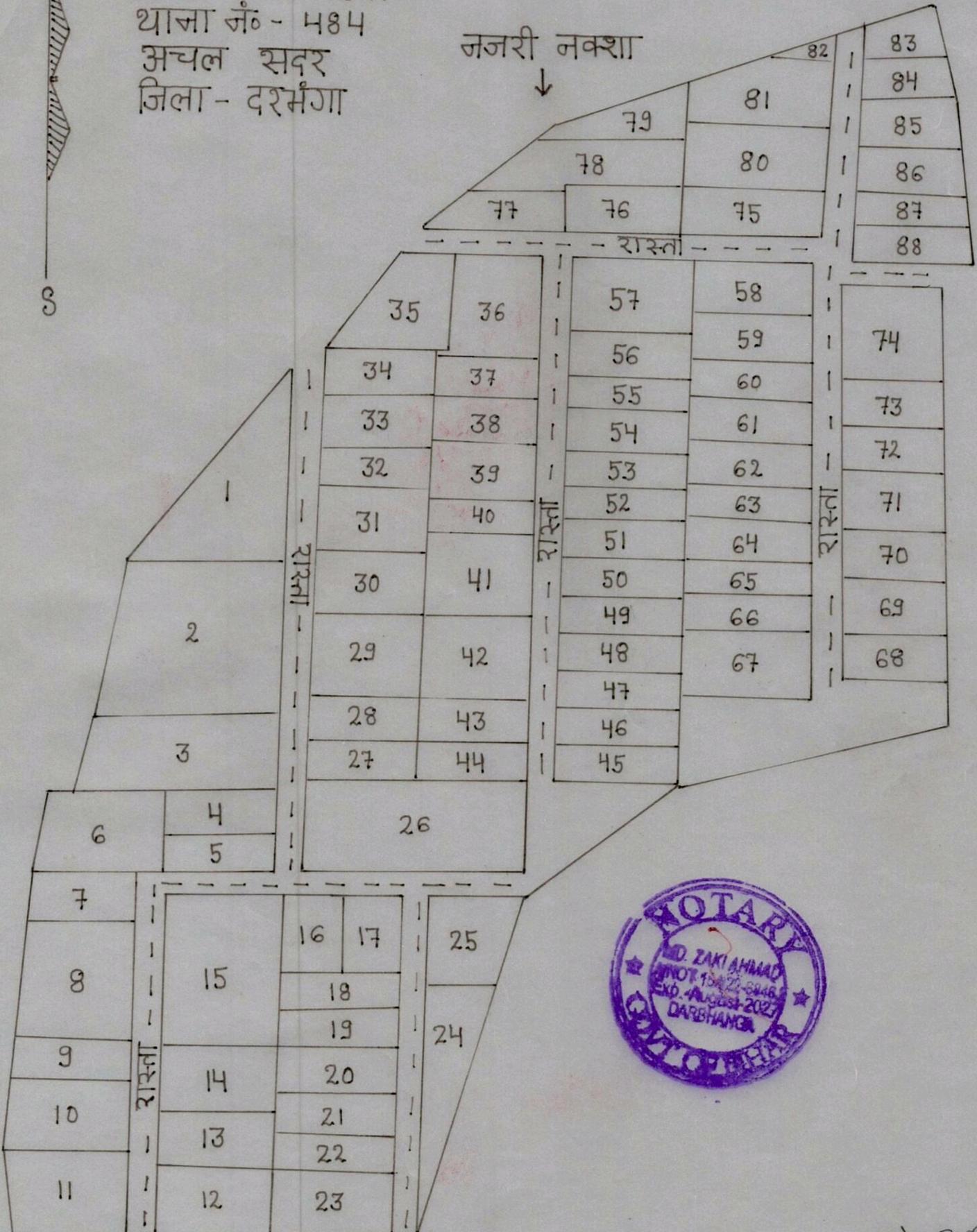
आविर्द

29-3-2015
 कांचल कामीन
 कलकत्ता



सौजा काजीपुरा
थाका जं० - ५४५
अचल सदर
जिला - दरभंगा

जजरी नक्शा



खाली सूची
पानी एवं जलकुंसी लगा हुआ

सुनील कुमार सिंह
अं० उमीन
सदर - दरभंगा

०२०
आविद

Handwritten signature and date: 29-3-2028
अं० अमीन
सदर - दरभंगा



मौजा काजीपुरा
थाना नं० - 484
अचल सदर
जिला - दरभंगा

Mouja - Kazipura
Thana - 484
Circle - Sadar
District - Darbhanga

जजरी नक्शा



श्वाली भूमि
पानी एवं जलकुम्भी लगा हुआ
Vacant Land
Water and Water Hyacinth Planted

सुनील कुमार सिंह
बक अमीन
अचल - दरभंगा

20-8-2023
आवेद
मौजा काजीपुरा
थाना 484
जिला दरभंगा



Khasra for the खेसरा वास्ते						Name Of Village नाम मीजा : काजीपुरा							
Name of Plot नम्बर खेसरा	Name of Zamindar with parentage E.T.C. नाम जमीन्दार मय वल्दीयत कोमीयत वो सुवना	Name of Intermediate land lord with parentage etc. नाम दरमियाणी हकदार वल्दीयत वो कोमीयत वो सकूनत	Name of landlord with parentage etc. नाम मकानदार मय वल्दीयत वो कोमीयत वो सकूनत	Name of Karsayadar with parentage etc. नाम कुरायदार मय वल्दीयत कोमीयत वो सकूनत	Name of occupant with parentage etc. नाम कोबिज हाल कुरायदार वल्दीयत कोमीयत वो सकूनत	Area in Bigha रकबा बिघा के हिसाब से					Description of plot जमीन की कितिम	Remarks कीकियत	
						हं०	दो	चौ	बस	पु			मुल्की
39882 JK	महाराज रामेश्वर श्रीधर वहादुर मुं० खेवट नं०-१	—————	महमद गालीन वो डेरू वसारे नं०-6	—————	—————	3	3	3	76	73	-	मन-पोखर	—————



मूल से सत्यापित किया
सही प्रमाण गया।

Compare by
Kishan
29/03/25

29/03/25
Darbhanga Municipal Corporation
Certified to be True

Chief Superintendent

Copier
Date
29/03/2025

~~6~~

Translated Copy

Khasra for the

Darbhanga Town

Name of Village: Kajipur

Name of Plot	Name of Zamindar with parentage etc	Name of Intermediate land lord with parentage etc.	Name of Landlord with parentage	Name of Karayadar with parentage etc	Name of occupant with parentage etc	Area in acres					Area in Bigha	Description of plot	Remarks
						A	D	B	K	Ghu			
1	2	3	4	5	6	A	D	B	K	Ghu	Dhurki	9	10
31443 /95	Maharaj Ramesar Singh Bahadur, Mo: Khewat No. 1		Mohammad Yasin, Chograh Vasrat No. 8			3	39	3	18	13		Moin Pokhar	

Copier
Sd/-
29/03/2025

Compose by
Sd/-
29/03/2025

Sd/-
02-04-2025
Darbhanga Municipal
Certified to be true
Office Superintendent





दूरभाष / फ़ैक्स :- 06272-221218



दरभंगा नगर निगम

दरभंगा

पत्रांक 1171

दिनांक 15/04/25

Website - www.darbhanga.biharurban.in

E-mail - darbhanga.ulb@gmail.com

Date: 15-04-2025

TO WHOMSOEVER IT MAY CONCERN

Subject: Authorization for Filing and Signing Documents in Connection with OA/14/2025/EZ before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata Bench.

Respected Sir/Madam,

I, Shri Rakesh Gupta, son of Late Shiv Shankar Prasad Gupta, aged about 51 years old, working for gain as Municipal Commissioner, Darbhanga at the Office of Darbhanga Municipal Corporation, Darbhanga, Bihar- 846004, do hereby authorize Shri. Ravi Amar Nath s/o Pradeep Kumar aged about 40 years, permanently residing at 187, Sripalli Court Road Jamtara, PS & PO: Jamtara, Jharkhand- 815351, presently posted as City Manager, working for gain at Office of Darbhanga Municipal Corporation, Darbhanga, Bihar, Pin- 846004, to file, sign, represent and submit any and all documents related to OA/14/2025/EZ before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata Bench, on behalf of myself and Darbhanga Municipal Corporation.

Please consider this letter as an official authorization for the said purpose, copy of the Aadhar card of Shri. Ravi Amar Nath is hereby attached along with this authorization.

This is for your kind information and record.

Yours Sincerely,

Municipal Commissioner,
Darbhanga Municipal Corporation,
Darbhanga, Bihar.



३४

भारत सरकार
GOVERNMENT OF INDIA



रवि अमर नाथ
Ravi Amar Nath
जन्म वर्ष / Year of Birth : 1985
पुरुष / Male




5196 6467 2743

आधार — आम आदमी का अधिकार

भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



पता: S/O: प्रदीप कुमार, वार्ड 14/187, Address: S/O: Pradeep Kumar,
श्रीपाली कोर्ट रोड जामतारा, जामतारा, WARD 14/187, SRIPALLI COURT
जामतारा, जामतारा, झारखण्ड, 815351 ROAD JAMTARA, JAMTARA,
Jamtara, JAMTARA, Jharkhand,
815351

1947 1800 180 1947 help@uidai.gov.in www.uidai.gov.in P.O. Box No.1947, Bengaluru-560 001

Ravi Amar Nath
15/04/25

